

**HIGH COURT OF CHHATTISGARH, BILASPUR**


**NOTIFICATION**

**No. 8081/R(J)/2020**

**Bilaspur, dated 14/09/2020**

Taking into consideration the COVID-19 Pandemic and for making the listing procedure more convenient and also in continuation with the instructions published earlier for preparing daily list in advance, Hon'ble the Chief Justice has been pleased to instruct that henceforth the daily list shall be prepared three days in advance of the date of hearing for all Benches.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

  
(Arvind Kumar Verma)  
Registrar(Judicial)

**Endorsement No. 8082 /R.(J)/2020**

**Bilaspur, Dated: 14/09/2020**